THE SCHEDULE

[See section 24]

PART I.—FORM OF BALANCE SHEET

	Liabilities				Assets			
1.	Capital			1.	Cash		Rs.	
	Authorised	Rs.		2.	Balances with banks:			
	Issued	Rs.			(a) Current account	Rs.		
	Paid-up	Rs.	Rs.			Rs.	Rs.	
				3.	Investments:			
2.	Reserve Fund		Rs.		(a) In chits	Rs.		
3.	Deposits		Rs.			Rs.		
4.	Borrowings		Rs.			Rs.	Rs.	
5.	Foreman's liability in tickets prized		Rs.	4.	Share amount due from prized subscribers:			
6.	Prize amount payable		Rs.		(a) Secured	Rs.		
7.	Defaulted subscribers' amount payable		Rs.			Rs.	Rs.	
8.	Advance subscription received .		Rs.	5.	Arrears due from prized subscribers:			
9.	Liability to non-prized subscribers		Rs.		(a) Secured	Rs.		
	(Arrears from non-prized subscribers					Rs.	Rs.	
	to be indicated)							
10.	Amount payable in terminated chits .		Rs.	6.	Amount due in terminated chits:			
11.	Auction profit payable to non-prized		Rs.		(a) Secured	Rs.		
	Subscribers				(b) Unsecured	Rs.	Rs.	
12.	Other liabilities		Rs.	7.	Chit prize amount paid earlier		Rs.	
13.	Profit and loss account		Rs.	8.	Loans and advances to		Rs.	
					subscribers			
				9.	Litigation expenses		Rs.	
				10.	Premises		Rs.	
				11.	Furniture and fixture		Rs.	
				12.	Stamps in stock		Rs.	
				13.	Other assets		Rs.	
				14.	Profit and loss account		Rs.	
	TOTAL	R	ls.	_	TOTAL		Rs.	
	Partic		culars to be specified in respect	of an	nounts			
				show	n against 4, 5 and 6.			
Total chit amounts of the chits in fore, <i>i.e.</i> , running				(i)	(i) Amounts due from directors or officers of the			
chits	5.				company or any of them either	r join	tly or	
					severally with any other person.	-	-	
				(ii	i) Amounts due by companies or firm	ms in	which	
					the directors of the company are i			
					directors, partners or in the case			
					companies, as members.			
						1		

Expenditure			Income					
1.	To interest paid on deposits, borrowings,		1.	By foreman's commission	Rs			
	etc	Rs.	2.	By bonus	R			
2.	To salaries, allowances, bonus and		3.	By interest	R			
	provident fund	Rs.	4.	By indivisible income in auction profit .	R			
3.	To directors' sitting fees	Rs.	5.	By rent	R			
4.	To rent, taxes, insurance, lighting .	Rs.	6.	By net profit on sale of investments	R			
5.	To law charges	Rs.	7.	By other receipts	R			
6.	To postages, telegrams and stamps .	Rs.	8.	By loss	R			
7.	To auditors' fees	Rs.						
8.	To filing fees	Rs.						
9.	Ro depreciation and repairs	Rs.						
10.	To stationery, printing and advertisement	Rs.						
11.	To other expenditure	Rs.						
12.	To balance of profit	Rs.						
	TOTAL	Rs		Total	R			

PART II.—Form of profit and loss account